

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 39 of 2020

IN THE MATTER OF:

Raj Kumar Garg & Anr.

...Appellants

Versus

Health Care At Home India Pvt. Ltd. & Anr.

...Respondents

Present

For Appellants:

Mr. Sandeep P. Agarwal, Senior Advocate with Mr. Rupesh Tyagi, Advocates with Appellant No.1 in person.

Simranjeet Talwar, Advocate.

For Respondents:

Mr. Sabhay Choudhary, Advocate for Respondent No.2.

Mr. Joy Basu, Ms. Petal Chandhok, Mr. Rahul Kumar, Mr. Saurav Bareja and Ms. Rupali Gupta, Advocates for Respondent No.1.

ORDER

30.01.2020 Due to paucity of time, the matter could not be taken up.

Post the Appeal 'for orders' on **12th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)

Ash/GC